ITEM NO.33 COURT NO.11 SECTION XII-A

# SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 33798/2025

[Arising out of impugned final judgment and order dated 16-10-2024 in IA No. 1/2024 passed by the High Court for The State of Telangana at Hyderabad]

M/S WINSOL SOLAR FIELDS (POLEPALLY) PRIVATE LIMITED & ORS.

Petitioner(s)

#### **VERSUS**

THE STATE OF TELANGANA & ORS.

Respondent(s)

IA No. 149223/2025 - CONDONATION OF DELAY IN FILING

IA No. 149224/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 149222/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date: 26-06-2025 This matter was called on for hearing today.

#### CORAM:

HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
(PARTIAL COURT WORKING DAYS BENCH)

## For Petitioner(s):

Mr. Shri Venkatesh, Adv. Mr. Suhael Buttan, Adv. Mr. Nitin Saluja, AOR Ms. Kanika Chugh, Adv. Ms. Priya Dhankar, Adv. Mr. Manav Bhatia, Adv.

### For Respondent(s):

UPON hearing the counsel the Court made the following O R D E R

- 1. Delay condoned.
- Issue Notice.
- 3. Mr. Suhael Buttan, learned counsel for the

petitioner draws attention to the order of this Court dated 31.01.2025 in SLP (C) No.3251 of 2025 (Diary No. 58253 of 2024) to contend that this order pertains to the case relied upon by the Division Bench in the impugned order. According to learned counsel being identically situated the petitioners should also be obliged to pay at the rate of 25% of periphery deviation charges as demanded by the Telangana State Load Dispatch Centre.

- 4. Learned counsel points out that deposits made with regard to April-May, 2023 have been made at the rate of 50% and they only seek adjustments for the same. We find merit in the submission. The petitioners shall also have an interim order to the effect that they shall deposit periphery deviation charges as demanded at the rate of 25%. They are also permitted to adjust the excess payments made from the earlier periods.
- 5. Tag with SLP(C) No.3251 of 2025 (Diary No. 58253 of 2024).

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)